

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.01.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.332/9 /HDB/2020
NAME OF THE COMPANY	P.L.Polymers Pvt Ltd
NAME OF THE PETITIONER(S)	Kamal Engineers and Contractors Pvt Ltd
NAME OF THE RESPONDENT(S)	P.L.Polymers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

He undertakes to file vakalatnama.

It is to be filed within seven days along with the Board Resolution.

Corporate Debtor is directed to file affidavit in reply within a week by giving a copy to the other side.

Matter stands adjourned for further consideration to 05.03.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL